

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5155  
ANSWERED ON:24.04.2015  
PRODUCTION AND EXPORT IMPORT OF TOBACCO  
Antony Shri Anto ;Choudhary Col. (Retd) Sona Ram

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the production and consumption of tobacco in the country during each of the last three years, State/UT-wise;
- (b) the salient features of the policy for regulation of tobacco production/cultivation in the country;
- (c) the quantum and value of tobacco and other value added products exported and imported from/to the country during the said period, country-wise;
- (d) whether the Government proposes to curtail/enhance the area of tobacco producing land;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the measures taken by the Government to encourage its production/cultivation and export?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The Tobacco Board under the Ministry of Commerce & Industry regulates the production and promotion of export of Flue Cured Virginia (FCV) tobacco in the country. The production and consumption of FCV tobacco in India during last 3 years, state wise is as follows:

Production :  
(Qty in Million.Kgs)

| Crop season | Andhra | Pradesh | Karnataka | Total |
|-------------|--------|---------|-----------|-------|
| 2012-13     | 176.64 | 93.86   | 270.50    |       |
| 2013-14     | 213.93 | 102.02  | 315.95    |       |
| 2014-15     | 193.26 | 103.50  | 296.76    |       |

Estimated Production Source: Tobacco Board

Consumption :

| Crop season | Estimates of consumption (Million Kgs) |
|-------------|--|
|             | Andhra Pradesh Karnataka Total         |
| 2012-13     | 63.75 27.42 91.17                      |
| 2013-14     | 57.06 24.07 81.13                      |
| 2014-15     | 39.19 17.99 57.18                      |

Source: Tobacco Board (Information up to December, 2014)

(b) FCV tobacco crop is a highly regulated and subjected to stringent restrictions on extent of area planted, quantity of tobacco produced and cured. Production of tobacco in excess of authorised limits and without registration from Board is subject to levy of heavy penalties deterring the farmers from doing so. Violations of the Tobacco Board Act and Rules entail appropriate punishments as laid out in the Act/ Rules. Tobacco Board has restricted horizontal expansion of the area under tobacco by not granting registration to new growers, and not issuing any licenses for construction of new barns creating additional curing infrastructure and not expanding FCV tobacco cultivation to new areas. Tobacco Board is encouraging farmers to go for alternative crops / cropping systems.

(c) The quantum and value of tobacco and other value added products exported and imported from/to the country during the last 3 years (no data is available for current year), country-wise is given as under : -

**Exports**

(HS Code 2401)  
(QTY. IN TONS, VALUE IN ? in Lakh)

| S.No | COUNTR | 2012-13 | 2013-14 | 2014-15 |
|------|--------|---------|---------|---------|
|------|--------|---------|---------|---------|

April 14 - Feb` 15

|               | QTY    | VALUE    | QTY    | VALUE     | QTY    | VALUE     |
|---------------|--------|----------|--------|-----------|--------|-----------|
| 1 Belgium     | 38610  | 75239.19 | 47577  | 117572.3  | 24940  | 58231.84  |
| 2 Egypt       | 11159  | 14299.42 | 14333  | 23597.39  | 19511  | 31387.7   |
| 3 Philippines | 6295   | 10403.63 | 10687  | 22365.78  | 13230  | 22450.8   |
| 4 Russia      | 14170  | 25828.48 | 12812  | 28948.58  | 10839  | 23648.69  |
| 5 DPR Korea   | 12656  | 21052.79 | 11012  | 21523.23  | 9943   | 19323.04  |
| Others        | 145133 | 236360   | 139232 | 270984    | 102606 | 191661    |
| Grand Total   | 228023 | 383184   | 235653 | 484991.77 | 181069 | 346703.38 |

(Source: Tobacco Board)

## Import

(HS Code 2401)

(QTY. IN TONS, VALUE IN ? in lakh)

| Commodity    | 2012-13  | 2013-14 | 2014-15  |       |          |       |
|--------------|----------|---------|----------|-------|----------|-------|
| (Apr to Feb) |          |         |          |       |          |       |
|              | QTY      | Value   | QTY      | Value | QTY      | Value |
| ZIMBABWE     | 1,070.41 | 5,267   | 872.8    | 486   | 1,063.98 | 5,845 |
| BRAZIL       | 240.4    | 1,048   | 221      | 1,055 | 260.8    | 121   |
| TURKEY       | 261.82   | 1,358   | 249.48   | 1,599 | 259.56   | 1,614 |
| INDONESIA    | 6.44     | 0.03    | 41.58    | 188   | 96.4     | 439   |
| NEPAL        | 83.59    | 0.02    | 78.58    | 0.02  | 77.5     | 0.02  |
| Others       | 504.12   | 1,488   | 85.91    | 205   | 137.13   | 625   |
| Total        | 2,166.78 | 9,193   | 1,549.35 | 7,954 | 1,895.37 | 9,734 |

(Source: DGCI&S)

(d & e) Tobacco Board is regulating the production of FCV tobacco based on market dynamics to ensure fair and remunerative prices to tobacco farmers. As a policy, Tobacco Board is not going for horizontal expansion of tobacco. Further, India is a signatory to WHO's Framework Convention on Tobacco Control (FCTC) whereby there is an obligation to implement the provisions of FCTC in India to reduce the consumption of tobacco. Appropriate supply management also helps in ensuring remunerative prices to growers.

(f) Tobacco Board provides timely inputs to farmers. Tobacco Board also implements many extension and developmental schemes with its wide network of qualified and trained technical staff in collaboration with Central Tobacco Research Institute (CTRI), Rajahmundry and National Institute of Plant Health Management (NIPHM) aimed at improving the yield and quality of the tobacco, mechanization in tobacco farming and transfer of technology product integrity/post harvest product management. Further, the Tobacco Board is participating in International Trade Fairs, Exhibitions, and International Tobacco Trade Forums. Advertisement in international print media, branding of Indian tobacco in international media, holding interaction between various stake holders, participation in the international fairs / exhibitions and buyer seller meets are other measures undertaken to encourage production / cultivation and export.